

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4739  
ANSWERED ON:22.04.2015  
VACANT POST OF CIC  
Chandrappa Shri B.N.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Chief Information Commissioner's (CIC) post is vacant for the last seven months;
- (b) if so, the details thereof;
- (c) whether the Government has put any mechanism in place to appoint CIC;
- (d) if so, the details thereof along with the members of the selection panel; and
- (e) the steps taken by the Government for early appointment of CIC and other commissioners so that the further delay in disposing of pending cases, which have increased manifold, could be avoided?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) to (e): On completion of tenure of Shri Rajiv Mathur as Chief Information Commissioner in the Central Information Commission on 22.08.2014, the post is lying vacant since 23.08.2014. For filling up of the post of Chief Information Commissioner in the Central Information Commission, advertisement was issued on 24.10.2014. The last date of receiving applications was 24.11.2014.

For filling up the posts of Information Commissioners in the Central Information Commission, applications were invited on 25.02.2014 and 16.07.2014. The last dates for receiving applications were 25.03.2014 and 19.08.2014 respectively.

The selection of Chief Information Commissioner and Information Commissioners in the Central Information Commission would be made by the Committee constituted under Section 12(3) of the Right to Information Act, 2005.